

acquired without Government assistance, the company may be allowed to sell such ship as per its commercial judgement.

(ii) Director General of Shipping/ Shipping Credit and Investment Company of India is satisfied about the reasonableness of the price;

(iii) the sale proceeds after meeting outstanding liabilities of Shipping Credit and Investment Company of India/Government/ Financial institutions, etc are kept in a separate account for shipowner to be used only for acquisition of further ships.

(d) During the last one year Government accorded permission for 4 such ships to be sold.

**property Tax Bills in Respect of DDA
. Flats in Vasant Kunj, New Delhi**

3331. SHRI KAMAL, MORARKA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that DDA flats in Vasant Kunj area particularly in Sector-D have been allotted and occupied since 1988 but the Municipal Corporation of Delhi has not so far assessed their rateable value and issued property tax bills;

(b) if so, what are the reasons therefor;

(c) whether Government propose to expedite the assessment; and

(d) if so, by when the property tax bills would be issued?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY), (a) to (d) Property tax notices regarding properties completed or occupied after 1.4.1988 have not been issued so far. However, the tax-payers were permitted to pay taxes according to their self-assessment. The process of issue of notices for asses-

sment of these properties shall be completed before 31st March, 1991.

Passport Office in Goa

3332, SHRI JOHN F. FERNANDES: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that the present Passport Office in Goa is inadequate and that there is a demand for larger centrally located space for its offices; and

(b) if so, by when Government propose to shift this office to the new premises and the location thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI HARI KISHORE SINGH): (a) Yes, Sir.

(b) Negotiations for hiring alternative accommodation near the existing premises are under way.

**त्रिपुरा में धर्म-परिवर्तन कराकर ईसाई
बनाया जाना**

3333. श्री राम जेठमसानी : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 6 जून, 1990 के दैनिक "हिन्दू" में "कन-वर्षन टू क्रिश्चियनिटी राजस्थान इन त्रिपुरा" शीर्षक के अन्तर्गत प्रकाशित समाचार की ओर दिल या गया है ;

(ख) क्या न्यूजीलैंड वैपटिस्ट मिशन सोस इटी ने गत छः वर्षों के दौरान बहुत बड़ी संख्या में आदिवासियों का धर्म-परिवर्तन किया है ;

(ग) क्या यह सच है कि मुख्यता धर्म-परिवर्तन आदिवासियों को विभिन्न प्रलोभन देकर कर ये गये थे ; और

(घ) क्या यह भी सच है कि इस सोस इटी को गत कुछ वर्षों के दौरान विदेशों से वित्तीय सहायता प्राप्त हुई है ; यदि हाँ, तो इस सोस इटी को गत तीन वर्षों के दौरान विदेशों से कितनी धन-राशि प्राप्त हुई है ?